GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

STARRED QUESTION NO:37 ANSWERED ON:02.08.2011 USE OF SUB-STANDARD SEEDS Pakkirappa Shri S.

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether there are reports of the use of sub-standard/spurious seeds by the farmers in the country;
- (b) if so, the details thereof alongwith its likely impact on the agricultural production;
- (c) the decline in agricultural production recorded during each of the last three years, State-wise; and
- (d) the action taken by the Government to supply good quality seeds to the farmers?

Answer

MINISTER OF AGRICULTURE (SHRI SHARAD PAWAR)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 37 DUE FOR REPLY ON 2ND AUGUST, 2011.

- (a) to (c): Ministry of Agriculture in the recent past has received few complaints regarding substandard/spurious seeds, the details of which alongwith action taken are at Annexure-I. There has been no decline in the foodgrain production during the last three years except for 2009-10 due to drought in several parts of the country. Details of foodgrain production during the last three years are at Annexure-II.
- (d): For regulating the quality of seeds in the country and for curbing the sale of substandard/spurious seeds, adequate provisions are available under the Seeds Act, 1966, Seeds Rules, 1968 and Seeds Control Order, 1983. The State Governments are fully empowered to take action in all such cases at their level. Further, Ministry of Agriculture has an established system for taking care of demand and supply of quality/certified seeds before Kharif and Rabi seasons every year by way of holding regular zonal meetings and facilitating tie-ups between States and Seeds Agencies in the public sector.